

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 57/MP/2021

Subject : Truing up application under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for truing up of Performance Linked Incentive of NRLDC for control period 2014-19.

Petitioner : Northern Regional Load Despatch Centre (NRLDC)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) & Ors.

Petition No. 120/MP/2021

Subject : Truing up application under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for truing up of Performance Linked Incentive of ERLDC for control period 2014-19.

Petitioner : Eastern Regional Load Despatch Centre (ERLDC)

Respondents : Bihar State Holding Company Limited (BSHCL) & Ors.

Petition No. 121/MP/2021

Subject : Truing up application under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for truing up of Performance Linked Incentive of NLDC for control period 2014-19.

Petitioner : National Load Despatch Centre (NLDC)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) & Ors.

Petition No. 130/MP/2021

Subject : Application under Sub-section (4) of Section 28 of Electricity Act, 2003 read with Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for truing up of Performance Linked Incentive of WRLDC for control period 2014-19.

Petitioner : Western Regional Load Despatch Centre (WRLDC)

Respondents : Maharashtra State Electricity Distribution Co. Ltd. and Ors.

Date of Hearing : **6.6.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Shri V. Purushottama Rao, NLDC
Shri Gajendra Singh, NLDC
Shri Ranajit Pal, ERLDC
Shri Alok Mishra, ERLDC
Shri Aditya Prasad, WRLDC
Shri Sunil Kumar Kanaujiya, NRLDC
Shri Prashant Garg, NRLDC

Record of Proceedings

The representative of the Petitioners submitted that the present Petitions have been filed for truing up of Performance Linked Incentive (PLI) for 2014-19 tariff period. The representative of the Petitioners further submitted that the additional details/information sought by the Commission have also been furnished by the Petitioners.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the representative of Petitioners, the Commission reserved the order in the matters.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)